

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/9249/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
Shri S.C. Prusty
Registrar
Indian Law Institute
Bhagwan Das Road
New Delhi-110001

Dated- Guwahati, the 11th December, 2014

Sub:- **Nominations for two-day programme for Judicial Officers (District Judges and Senior Judicial Officers) on 20th & 21st December, 2014 in the premises of the Indian Law Institute, Bhagwan Das Road, New Delhi.**

Ref. : Letter received from the Secretary General, National Human Rights Commission, New Delhi, dated 25th November, 2014

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the High Court has been pleased to nominate **Shri Satyajit Khound, Addl. District & Sessions Judge, FTC, Biswanath Chariali, Sonitpur & Shri Jitu Mani Barman, Chief Judicial Magistrate, Kokrajhar**, to participate in the aforesaid **two-day programme for Judicial Officers, scheduled to be held on 20th & 21st December, 2014 in the premises of the Indian Law Institute, Bhagwan Das Road, New Delhi. The contact details of the aforesaid two officers are as follows:**

Sl. No.	Name	Designation	Contact Details
1.	Shri Satyajit Khound	Addl. District & Sessions Judge, FTC, Biswanath Chariali, Sonitpur	Mob. No. : 94353-58149 e-mail: khound.satyajit62@gmail.com
2.	Shri Jitu Mani Barman	Chief Judicial Magistrate, Kokrajhar	Mob. No. 94350-56764 e-mail: jm.barman-asm@indianjudiciary.gov.in

This is for favour of your kind information and necessary action.

Thanking you,

Yours faithfully

11.12.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-167/2014/9250 - 9265**/A dated 11.12.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. **Shri Rajesh Kishore, IAS, Secretary General, National Human Rights Commission, Manav Adhikar Bhawan, C-Block, GPO Complex, INA, New Delhi- 110023**
3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. **The District & Sessions Judge, Sonitpur, Tezpur / Kokrajhar. He is requested to inform the nominated participant of his District accordingly.**
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
9. **Shri Satyajit Khound, Addl. District & Sessions Judge, FTC, Biswanath Chariali, Sonitpur**
10. **Shri Jitu Mani Barman, Chief Judicial Magistrate, Kokrajhar.**

It is to be informed to the nominated participants that the programme has been designed to spread awareness and sensitization about human rights of Scheduled Castes, Scheduled Tribes, Women, Children, Prisoners etc. The programme would cover the following :

- (i) Role of National Human Rights Commission of India.
- (ii) Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and the Scheduled Castes and Scheduled Tribes (POA) (Amendment) Rules, 2014.
- (iii) Protection of Women from Domestic Violence Act, 2005.
- (iv) Immoral Traffic (Prevention) Act, 1956 and Related Laws.
- (v) Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994.
- (vi) Juvenile Justice (Care and Protection of Children) Act, 2000 and its subsequent amendments.
- (vii) The Child Labour (Prohibition and Regulation) Act, 1986.
- (viii) Prison Reforms.
- (ix) Important Judgments given by the Supreme Court on the above issues.

The participants are requested to prepare themselves accordingly. They may contact Shri S.C. Prusty (e mail : registrar@jli.ac.in) (Mob. No. 07835804446) for any other assistance required.

11. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of the Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

11.12.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM